

(32)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/121/2017
NAME OF THE TRANSFEROR : RONNY GEORGE
NAME OF THE TRANSFERREE : PROFESSIONAL COURIERS NETWORK LTD & 6
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. Venkatasubramanian	Counsel for Applicant	Kh. Z. Kh.
2.	S. Mukundan P. Anandhan H. Sridharan	Counsel for Respondent	P. G. G.

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on 20.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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